

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 137 OF 2016  
&  
APPEAL NO. 182 OF 2017**

**Dated: 25<sup>th</sup> July, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Bangalore Electricity Supply Company Ltd.**

**.... Appellant(s)**

**Vs.**

**Karnataka Electricity Regulatory Commission**

**.... Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Anand K. Ganesan  
Ms. Parichita Chowdhury for for R.1

**ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on **30.10.2018.**

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**